

Central Information Commission

Decision No.288/IC(A)/2006
F. No.CIC/MA/A/2006/00368

Dated, the 20th September, 2006

Name of the Appellant : Sh. Nipun Mathkar, B-5, Jivdani Krupa Chawl,
Ramchandra Jadhav Wadi, Vijay Nagar, Near
Sai Baba Mandir, Nalasopara(E), Thane-401
208.

Name of the Public Authority: Commissionerate of Customs (General), New
Custom House, Ballard Estate, Mumbai-400
001.

DECISION

1. The appellant had sought huge information relating to recruitment of candidates from SC/ST categories and related matters.
2. The CPIO responded and furnished the information available in his office. The appellant is however not satisfied with the response of the CPIO and the appellate authority. Hence, the 2nd appeal to the Commission.
3. It is observed that there is no denial of information. The information sought is, however, vague and huge. The appellant is, therefore, advised to seek inspection of relevant documents and specify the information required by him. The CPIO should consider the application for information and provide relevant copies after due application of Section 8(1) of the Act.
4. The appeal is accordingly disposed of.

Sd/-

(Prof. M.M. Ansari)
Information Commissioner

Authenticated true copy:

(L.C. Singhi)
Additional Registrar

Cc:

1. Sh. Nipun Mathkar, B-5, Jivdani Krupa Chawl, Ramchandra Jadhav Wadi, Vijay Nagar, Near Sai Baba Mandir, Nalasopara(E), Thane-401 208.
2. Sh. N. Sasidharan, Commissionerate of Customs (General), New Custom House, Ballard Estate, Mumbai-400 001.